

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 944 of 2019**

**IN THE MATTER OF:**

**Shankar Ganapathy**

**...Appellant**

**Vs**

**K. R. Sundaresan & Ors.**

**....Respondents**

**Present:**

**For Appellant:       None.**

**For Respondents:   Mr. S. Santanam Swaminadhan, Advocate for R-1.**

**ORDER**

**10.01.2020:**       Nobody appears for the Appellant inspite of repeated calls. Earlier also the counsel for the appellant has not appeared on 22.10.2019, 11.12.2019 and 09.01.2020, though the counsel for Respondent was present.

The appeal is dismissed. The interim order stands vacated.

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

*am/sk*